yas in Delhi/New Delhi, especially in Sector VIII, R.K. Pur am and Andrews Ganj, New Delhi; and

(b) if so, what steps are being taken to ensure constant drinking water supply for the students in these Vidyalayas?

THE' MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) No, Sir, it is not a fact.

(b) Does not arise.

23. [Transferred to the 10th August, 1990.]

Clearance to ONGC for processing natural gas in East Godavari district Andhra Pradesh

24. SHRI TALARI MANOHAR; Will the Minister of ENVIRONMENT AND'FORESTS be pleased to state:

(a) whether Government have given environment clearance to ONGC to the process station for processing 2.5 mijlion cubic meters of natural gas a day at Tatipala in East Godavari District of Andhra Pradesh; and

(b) it so, the details in this regard?

THE' MINISTER OF ENVIRONMENT-AND FORESTS- (SHRI NILAMANI ROUTRAY): (a) Yes, .Sir.

(b) The project envisages collection of gas through pipelines from nearby oil/gas wells and after processing, supplying it to industrial consumers. The proposal was examined and the proposed operations will not adversely affect the environmental quality. Adequate outlay have been provided towards capital and recurring expenditure for environmental protection and control.

Misuse of funds ^{*oi*} Adult Education Programme in Andhra Pradesh

25. SHRI TALARI MANOHAR: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the fact that the funds allocated for implementing Adult Education Programmes are being misused in Andhra Pradesh: and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) (i) No misuse 'of funds has been reported in any Government run Adult Education Programmes'.

(ii) During evaluation of Voluntary agencies conducted by a Joint Evaluation ^{Tea}m consisting of a representative of Government of India, a represent ive of State Government and a non-bfficial member, only one case of misuse of funds was reported. The State Government also has reported yet another case of misuse of a portion of funds released as grants to a voluntary agency. The total amount misused in both these cases is Rs. 95,360/-.

Farm industrial and population growth rates during Seventh Five Year Plan

26. SHRI TALARI MANOHAR; Will the PRIME MINISER be pleased to state what ar_e the growth rates of agricultural and industrial out put and of population during the Seventh Five Year Plan, State-wise and year-wise?

THE MINISTER. OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE OF MINTSTRY PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): The indices of agricultural and industrial output are prepared by the Central Government only at the all India level. As such the Statewise growth rates of agricultural and

industrial output are not available. However, state-wise growth rate net value added from agriculture and manufacturing industry as also of population for available years of the Seventh Five Year Plan are given in the annexed statement. *[See* Appendix CLV, Annexure No. 3.]

Schools without basic facilities

27. SHRI TALARI MANOHAR: Will the PRIME MINISTER be pleased to Btate:

(a) what i_s the total number of primary and secondary schools in the country and what is the number where there are n_0 proper buildings, black boards, lavatories and drinking water facilities; State-wise; and

(b) what i_s the number of schools in the country where there is only one teacher, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMAN-BHAi MEHTA): (a) ana (b) The position in this respect is given in the Annexure on the basis of the Fifth All India Educational Survey conducted by NCERT with 30th September, 1986 as reference date. [See Appendix CLV, Annexure No. 4.]

Setting np of a major defence project in Rayalaseema district of Andhra Pradesh

28. SHRI TALARI MANOHAR: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a major defence project in Rayalaseema district of Andhra Pradesh;

(b) whether an_v survey has been conducted in Rayalaseema district in this regard;

(c) if so, what are the details of the proposal and the survey; and

to Questions

(d) if the answer to part (a) above be i_n "the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) to (c) No, Sir.

(d) Decision regarding setting up of defence projects is taken on the basis of strategic considerations and requirements.

पर्यावरण ग्रदाततों के गठन संबंधी प्रस्ताव का नामंजुर किया जाना

29. डा॰ रत्नाकर पाण्डेय: क्या पर्यावरण ग्रीर वन मंत्री 14 मार्च, 1990 को राज्य सभा में अतारांकित प्रग्न 129 के दिय गये उत्तर को देखेंगे ग्रीर यह बताने की हुपा करेंगे कि :

(क) क्या सरकार ने देश में पर्या-वरण क्षदालतों के गठन संबंधी प्रस्ताव को नामंजूर कर दिया है; झौर

(ख) यदि हां, तो उसके क्या कारण हैं ?

पर्यावरण ग्रौर वन मंत्री (श्री नोल-मणि राउतराय): (क) ग्रौर (ख) मामलेकी जांच की जा रही है।

Setting up of a Panel of new colleges

30. SHRI RAJNI RANJAN SAHU: Will the PRIME MINISTER be pleased to state:

(a) whether Government have set up a Panel on new colleges to meet the increasing number of students seeking admission for academic studies; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b) Collegess are set up by private managements, voluntary organizations <yr